

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **18.11.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 409/2024	Jindal Steel & Power Limited Vs Sanjay Gupta Liquidator, Lanco Babandh Power Ltd.	Mr. Anirudh Krishnan	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	9805117/00289/2021	CK Mathew and others Vs Shri Kumar Rajan, RP of Hindustan Newsprint Ltd.	Mr. Pranava Charan	
3.	9805111/00063/2024	Jayaram Vs Golden Gate Properties Ltd.	Mr. TR Sundaram	
4.	9805130/00536/2024	Hyderabad Hi-Tech Textile Park Members Welfare Society Vs Hyderabad Hi-Tech Textile Park Private Limited& Ors.	Mr. Sethuraman Rao	
5.	9805118/02102/2024	Government of Tamil Nadu Vs Venkataramanrao Nagarajan	Mr. B Vijay	
6.	9805130/01384/2024	Sangamam Power Projects Pvt. Ltd. & Anr. Vs GVPR Engineers Limited & Ors.	Ms. Shivani Khandekar	

7.	9805118/01559/2024	LIC Housing Finance Ltd VS Chitra Perinkulam Raghavan	Ms. Ankita Paul	
8.	9805118/00724/2024	Directorate of Revenue Intelligence Kolkata Zonal Unit VS P.Sriram, Liquidator	Mr.V Sundareswaram	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr	M/s. Krutika Raghavan Associates	Mr. Shabbeer Ahmed-R1 Mr. Philip Mathew-R2
10.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
11.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
12.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth YadavR4 Ms. Neha Shivhare R5/CoC
13.	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt. Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman

14.	IA No.102/2023 (To Implead) in Comp App (AT) (CH) No. 56/2021 For Stay IA No.654/2021 For Exemption IA No.655/2021 For Urgent Hearing IA No.656/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors. Vs KMS Constructions Pvt Ltd & 10 Ors.	Mr.Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika-R3 Mr. Naresh Kumar Sangam-R5 Ms. Anju Jain-R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
15.	IA No.937/2022 (To Implead) in Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand- R1, R2
16.	IA No. 950/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. WITH	Mr. VV Sivakumar	Mr. AG Sathyanarayana
17.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Urgent Hearing IA No.1273/2023 For Stay IA No.1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
18.	Comp App (AT) (CH) (Ins) No. 442/2023 For Urgent Hearing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
19.	IA No. 731/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No.483/2022	TV Bala Subramanian, RP of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubharanjani Ananth R4 Mr. NP Vijaykumar R5

20.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subharanjani Ananth-R6
21.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. TV Bala Subramanium, RP of Gemini Arts Pvt. Ltd. & 5 Ors. WITH	Mr. H Karthik Seshadri	Mr. Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
22.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar, RP of Green Gardens Pvt. Ltd. & 4 Ors. WITH	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
23.	IA No.533/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors. WITH	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya R2- R4
24.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors. WITH	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
25.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
26.	IA No.532/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No.278/2022 For Direction IA No.522/2024	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr. WITH	Mr.NP Vijaykumar	Ms. Subharanjani Ananth- R1

27.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023 To dispense with IA No. 1062/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors. WITH	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
28.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023 To dispense with IA No. 1079/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	Comp App (AT) (CH) (Ins) No. 270/2021	Asset Reconstruction Company (India) Ltd Vs Manoharamma Hotel Investments Pvt Ltd. WITH	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
30.	Comp App (AT) (CH) (Ins) No. 271/2021	Asset Reconstruction Company (India) Ltd Vs Bharani Proper Asset Reconstruction Company (India) Ltd	Mr. P Elayarajkumar	Ms. Shubharanjani Ananth
31.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyarayanan	Mr. S Kumaran-R2 & R3 Mr. V Venkata Sivakumar- R4
32.	Comp App (AT) (CH) (Ins) No.268/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Suspended Director of the Corporate Debtor Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. CA Subodh Kumar Agarwal,CA - R1 Mr. GMK Raju- RP/R2
33.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt. Ltd. & 2 Ors.	Mr. Pranava Charan	Mr. Anoop Prakash Awasthi- R3

34.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthanan R1
35.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Ms. Durga Dutt	Ms. Anbarasi Rajendran
36.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
37.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	
38.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra R2 Mr. Varun Srinivasan- R4 R5
39.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra R2 Mr. Varun Srinivasan- R3 R4

40.	Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments TrustVision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 4 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra R1
41.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Ms. Krutika Raghavan- R2
42.	Comp App (AT) (CH) (Ins) No. 182/2024	Vasavi Power Services Pvt. Ltd Rep by its Authorised Rep Thamban Velichamthottu Padinjare Vs Promac Engineering Industries Ltd.	Mr. Amir Bavani	Mr.S Sathiyarayanan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 36/2022 (CA (AT) (Ins) No.596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. WITH	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. AK Mysamy R2 Mr. G Sridhar- R5
44.	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. AK Mysamy R4
45.	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd. Vs IVRCL Ltd. & Anr	Mr. P Elayarajkumar	Mr.Nityavendhan K
46.	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms. Harshini Jhothiraman	Mr. Allwin Godwin R1-R4 Mr. Alishan Naqvee R5-R12

47.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
48.	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt. Ltd.	Mr. JR Jayant	Mr. M Maharshi Viswaraj
49.	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr.	Mr. K. Gaurav Kumar, PCS	Ms. M Savitha Devi R1 Mr. Avinash Krishnan Ravi-R2
50.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	K. Subramanian Vs K. Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
51.	Comp App (AT) (CH) (Ins) No. 125/2023 For Stay IA No. 426/2023 For Urgent Listing IA No. 425/2023	Sutanu Sinha, Liquidator of IVRCL Ltd. Vs Litostroj Power D.O.O WITH	Mr.Nithyavendhan K	Mr. Arun Karthik Mohan
52.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr.	Mr. Arun Karthik Mohan	Mr.Nithyavendhan K
53.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
54.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
55.	Comp App (AT) (CH) No. 25/2024 For Stay IA No. 451/2024	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors.	Mr. K Rajendran	Dr. SV Ramakrishna R2 R3

56.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erst. Director & 2 Ors. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH	Mr. Amir Bavani	Mr.T Deendhayalan R1
57.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Mr. Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr.	Ms. Rishika Kumar	Mr.T Deenadhayalan R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),
or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in